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Title: Introduction of the Admiralty (Jurisdiction and Settlement of Maritime Claims) Bill, 2016.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): On behalf of Shri Nitin Gadkari, I beg to move for leave to introduce a Bill to consolidate the laws relating to admiralty jurisdiction, legal proceedings in connection with vessels, their arrest, detention, sale and other matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate the laws relating to admiralty jurisdiction, legal proceedings in connection with vessels, their arrest, detention, sale and other matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI MANSUKH L. MANDAVIYA: I introduce the Bill.

*...(Interruptions)*

HON. SPEAKER: Please go back to your seats. I think you do not want any discussion. You only want the rule. I am sorry to say that you do not want to run the House. It is a very sorry state of affairs.

*...(Interruptions)*

HON. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

**12.11 hours**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

*...(Interruptions)*